

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH**

(Virtual Hearing)

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)**

**: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.04.2024 AT 01:00 P.M.**

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/60/9/AMR/2020	Main Case	9 of IBC	Chevuri Enterprises Vs Sindhura Paper Pvt Ltd
	IA(IBC)/365/2022	66(1) and (2) of IBC	Mr. B. Naga Bhushan, RP of M/s Sindhura Paper Private Limited Vs Mr. Nageswara Rao Paleti & Ors

**ORDER**

**IA (IBC)/365/2022:**

**Present:** Mr. P. Ramesh Babu, Proxy counsel for the Applicant

Mr. Teja Bhagawati, Ld. Counsel for R2 present.

Pleadings are completed. At the request of Ld. Counsel for R2, for hearing, list the matter on 19.06.2024.

Sd/-

**SANJAY PURI  
MEMBER (TECHNICAL)**

Sd/-

**RAJEEV BHARDWAJ  
MEMBER (JUDICIAL)**